

F. No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.11.2024

**ORDER NO. 141 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for CESTAT, New Delhi on 05.11.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 05.11.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,  
CESTAT, New Delhi /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar